

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DWARIKADHISH SPINNERS LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	DWARIKADHISH SPINNERS LIMITED
2.	Date of incorporation of corporate debtor	19.07.1984
3.	Authority Under which corporate debtor is incorporated /Registered	RoC-Punjab
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17115PB1984PLC019259
5.	Address of the registered office and principal office (if any) of corporate debtor	1, Village Kouli Majra, Near 66 KVA PSEB Lalru, Distt. Patiala Patiala- 140501 Punjab
6.	Insolvency commencement date in respect of corporate debtor	02.07.2024
7.	Estimated date of closure of insolvency resolution process	29.12.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name- Prem Chand Goyal Reg No.: IBBI/IPA-001/IP-P01780/2019-20/12710
9.	Address and e-mail of the Interim Resolution Professional as registered with the Board	House No 1- F, Adjoining Municipal House, Model Town, Patiala, Punjab, 147001 pcg47758@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address- Unit No. A-204, Second Floor, Elante Offices, Plot No. 178-178A, Industrial Area Phase-1, Chandigarh-160002 Email: ip.dspinnners@gmail.com Contact:-9813621782
11.	Last date for submission of claims	16.07.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Weblink: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable b. Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Dwarikadhish Spinners Limited** on 02.07.2024.

The creditors of **Dwarikadhish Spinners Limited**, are hereby called upon to submit their claims with proof on or before 16.07.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class: NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Prem Chand Goyal,

Interim Resolution Professional

Date: 03.07.2024

IP Registration No: IBBI/IPA-001/IP-P01780/2019-2020/12710

Place: Chandigarh

AFA Valid upto 24.10.2024

